

Act No. 11 of  
1999

পঞ্জীভুক্ত নম্ব-৭৬৮/৯৭

Registered No.-768/97

অসম



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# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

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No.66 Dispur, Tuesday, 25th May, 1999, 4th Jyaistha, 1921 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 24th May, 1999

No.LGL.24/99/7.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.



ASSAM ACT NO. XI OF 1999

(Received the assent of the Governor on 20th May, 1999)

THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND AND DEPOSIT LINKED INSURANCE FUND SCHEME (AMENDMENT) ACT, 1999.

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further to amend the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Act, 1955.

**Preamble.** Whereas it is expedient further to amend the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme Act, 1955, hereinafter referred to as the principal Act in the manner hereinafter appearing : **Assam Act X of 1955.**

It is hereby enacted in the Fiftieth Year of the Republic of India as follows :-

**Short title, extent and commencement.** 1. (i) This Act may be called the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act, 1999.

(ii) It shall have the like extent as the principal Act.

(iii) It shall come into force at once.

**Amendment of Section 3.** 2. In the principal Act, in Section 3, in sub-section (3), for the words "ten percent" occurring in between the words "shall be" and "of the total" the words "twelve percent" shall be substituted.

M. K. DEKA,  
Secretary to the Govt. of Assam,  
Legislative Department.